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Title: Regarding non-allotment of the CGHS flats in Dwarka, New Delhi.

SHRI HITEN BARMAN (COOCH BEHAR): Hon. Deputy-Speaker, Sir, the common man of Delhi in general are facing harassment. They are losing their hard earned money due to non-allotment of the CGHS flats in Dwarka. I know of the typical case of the Ashoka Enclave CGHS in which employees of Lok Sabha are also members. I, therefore, urge upon the Government to ensure that the process of allotment should not be further delayed in any case by mixing the cases of genuine members with a handful of members who had violated the rules.